

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.05.2022 (TUESDAY)

COURT –II (VIRTUAL MODE)

Bench shall Assemble after the Oath ceremony of Hon'ble Judicial Member & Technical Member

In the Court of Hon'ble Member (Judicial) with Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) & Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders (For Renewal of FDR)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 13 of 2018	Naresh Kumar & Co. Pvt. Ltd. Vs. CCI &Ors.	Nitin Nair	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)

For Admission (Fresh Case)

2.	Competition App. (AT) No. 24 of 2022	Naresh Kumar Dasari Vs. Competition Commission of India	Rustum S. Chauhan	
3.	Competition App. (AT) No. 25 of 2022	People for Animals Through its Trustee Gauri Maulekhi Vs. Competition Commission of India & Ors.	Amritananda Chakravorty	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 991 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Uniworth Textiles Ltd.	Abhirup Das Gupta	Anindita Saha
5.	Comp. App. (AT) (Ins) No. 559 of 2021	Committee of Creditors Through Ashish Kumar Srivastava Vs. Sanjay Gupta	Aditya Nayyar	Nipun Gautam-IRP
6.	Comp. App. (AT) (Ins) No. 653 of 2021	Sanjay Gupta Vs. Committee of Creditors, Through Ashish Kumar Srivastava	Nipun Gautam	Dhruv Gupta Aditya Nayyar
7.	Comp. App. (AT) (Ins) No. 565 of 2021	Yogesh Singh Vs. Supriyo Kumar Chaudhuri & Ors. With	Gautam Singh	Akash Yadav Sabarni Mukherjee Swati Dalmia Indrani Ghosh-R1

8.	Comp. App. (AT) (Ins) No. 594 of 2021	Satya Narayan Jhunjhunwala Vs. Supriyo Kumar Chaudhari & Ors.	Garima Sharma	Swati Dalmia Plazer Mokhtan Akash Yadav Indranil Ghosh-R1
9.	Comp. App. (AT) No. 167 of 2021	Mahamaya Financial Consultant Pvt. Ltd. Vs. Registrar of Companies, New Delhi	Dhiren R. Dave	
10.	Comp. App. (AT) No. 42 of 2022	Dr. Bavaguthu Raghuram Shetty Vs. Health-Tech Chattisgarh Pvt. Ltd. & Ors.	Vivek Jain	Varsha Banerjee Palash Singhai-R1 to R3
11.	Comp. App. (AT) No. 46 of 2022	Sushil Kukreja Vs. Registrar of Companies, Chhattisgarh	CS Ruhul Parsrampur	
12.	Comp. App. (AT) No. 52 of 2022	Bikash Swain Vs. Dinbandhu Satpathy & Ors.	Adarsh Tripathi	Malak Bhatt Udbhav Nanda-R1

For Hearing

13.	Comp. App. (AT) (Ins) No. 413 of 2021	Damodar Valley Corporation Vs. Shriramrathi Steels Pvt. Ltd & Anr.	Madhumita Bhattacharjee	Ishaan Saha-R2
14.	Comp. App. (AT) (Ins) No. 446 of 2021	Intec Capital Ltd. Financial Creditor Vs. Sunil Kumar Aggarwal RP of GSS Procon Pvt. Ltd. With	Sagar Bansal	Rakesh Kumar Preeti Kashap Dhruv Gupta Sunil Kr. Aggarwal
15.	Comp. App. (AT) (Ins) No. 483 of 2021	Sunil Kumar Agrawal Resolution Professional, GSS Procon Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Ors. With	Dhruv Gupta	Rachit Mittal-R1
16.	Comp. App. (AT) (Ins) No. 617 of 2021	Ajay Kumar Siwach Vs. New Okhla Industrial Development Authority & Ors.	Kumar Mihir	Rachit Mittal-R1 Aabhas Singh
17.	Comp. App. (AT) (Ins) No. 679 of 2021	Alpha Corp Development Private Limited Vs. Girwar Singh Jakhar & Ors.	Mahima Malhotra	Adarsh Kumar Gupta-R1 to R3 Aakash Shinghal Ashish Makhija-R4 Kunal Godhwani-R5

18.	Comp. App. (AT) No. 73 of 2022 (With Defects)	Rakesh Jindal Vs. Rashi Steel and Power Ltd. & Ors.	Karan Malhotra	Animesh Kumar
19.	Competition App. (AT) No. 63 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
20.	Competition App. (AT) No. 64 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
21.	Competition App (AT) No. 65 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
22.	Competition App. (AT) No. 66 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
23.	Competition App. (AT) No. 18 of 2019	Godrej & Boyce Manufacturing Co. Ltd. Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Ankur Sood Kalyani Singh
24.	Competition App. (AT) No. 19 of 2019	Rajiv Jhangiani & Ors. Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	Ankur Sood Kalyani Singh

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1. Notice Board
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By order of Hon'ble Chairperson
-sd/-
Registrar